

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH, JABALPUR

Original Application No. 503 of 2003

Jabalpur this, the 1st day of August 2003

Hon'ble Shri J.K. Kaushik, Judicial Member

Hon'ble Shri Anand Kumar Bhatt, Administrative Member

Smt. Chhaya Choudhari,
wife of Ashok Kumar Choudhari,
aged about 52 years, R/o Shitlamai-
Ward- H.NO. 586 Kedarnath ka Bada,
Ghamapur, Jabalpur M.P.

... Applicant

(By Advocate - Shri K.K. Pandey)

vs.

1). Union of India,
Through the Secretary Ministry of
defence New Delhi .

2). The General Manager,
Ordnance Factory, Jabalpur.

3). The C.O.D. Comdt.
O.F.K. Jabalpur.

4). Shri Ashok Kumar Choudhari Retd.
OOC(OOD) OFK Jabalpur.

... Respondents

O R D E R (oral)

By J.K. Kaushik, Judicial Member -

After hearing the learned counsel for the applicant for some time, he prays for withdrawal of this original Application. He is right in doing so, otherwise also since the applicant is not a Government employee, there is no provision in the rule to entertain such original Application. She may have some civil rights but this Tribunal is not meant for it and it can entertain the grievances of the individual in accordance

Section 14 of the Administrative Tribunals Act. The applicant is permitted to withdraw this original Application as well as it is dismissed for want of jurisdiction.

2. The Registry is directed to return the original Application to the learned counsel for the applicant for presenting before the appropriate forum as may be available to him. The original Application is dismissed accordingly.

Anand Kumar Bhatt
(Anand Kumar Bhatt)
Administrative Member

J.K. Kaushik
(J.K. Kaushik)
Judicial Member

प्रांतकाल राज्य लोक/लोका..... अधिकारी का.....
राज्याधिकारी का..... अधिकारी का.....
(1) अनंद कुमार भट्ट, लोक/लोका..... अधिकारी का.....
(2) ज्ञानेन्द्र भट्ट, लोक/लोका..... अधिकारी का.....
(3) प्रसादी अंग्रेजी, लोक/लोका..... अधिकारी का.....
(4) कंधपाल, लोक/लोका..... अधिकारी का.....
सुन्दरा एवं आदर्शक कार्यालय के
उप नियंत्रक

Anand SPS/13

Issued
on 5/8/03